

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 31777/2017

KAUSAR AZAM

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.111747/2017-CONDONATION OF DELAY IN FILING and IA No.111751/2017-EXEMPTION FROM FILING O.T. and IA No.111749/2017-CONDONATION OF DELAY IN REFILING)

Date : 09-07-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Agarwal, AOR

For Respondent(s)

Mr. Anubhav, Adv.

Mr. Shri Kant Dubey, Adv.

Mr. Sahil Bhalaik, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the respondent Nos.1 & 4, but no one has entered appearance on their behalf.

The respondent No.2 has failed to file the counter affidavit despite repeated opportunities.

Four weeks time as last chance is given to the Ld.counsel for the petitioner also to comply with the terms of the order dated 13.04.2018 of this Court in respect of the respondent No.3.

List the matter again on 23.08.2018.

RAJESH KUMAR GOEL
Registrar

SB